

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.8 - IA/672(AHM)2024
in
CP(IB) 44 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

VE Commercial Vehicles Ltd
V/s
Eagle Corporation Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 26/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sumit Parikh, Adv.
For the Respondent :

ORDER

IA/672(AHM)2024

This application is filed for placing on record the 9th quarterly progress report for the period from 01.01.2024 to 31.03.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 672 of 2024 stands disposed of.

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)